

1	2	3	4	5
Uttar Pradesh	52.40	54.99	55.21	49.47
Gujarat	18.18	18.46	19.10	16.75
Chattisgarh	30.48	33.42	33.17	31.32
Madhya Pradesh	32.03	30.79	30.59	26.48
Maharashtra	35.09	32.94	30.52	26.85
Andhra Pradesh	10.35	10.95	11.58	11.70
Karnataka	3.34	3.27	4.04	3.39
Tamil Nadu	12.97	12.64	12.96	10.03
Bihar	9.44	10.54	10.12	9.72
Jharkhand	7.58	7.33	8.57	10.18
Orissa	23.46	21.16	21.64	20.83
West Bengal	27.97	31.53	32.84	29.58
TOTAL	298.03	304.15	312.07	279.70

(c) and (d) The Coal India Limited (CIL) has been dispatching more than 90% of the targets fixed in the supply plan finalized as per the Annual Plan of the Ministry. During the last three years, despatches to Power Utilities have been 96%, 91% and 95% of targets in 2009-10, 2010-11 & 2011-12 respectively. The coal despatches in the current year up to February, 2013 are 91%.

WRITTEN ANSWERS TO UNSTARRED QUESTIONS

Third Party Sampling agency for coal

2171. SHRI A. ELAVARASAN: Will the Minister of COAL be pleased to state:

(a) whether Coal India Limited has decided to involve an independent third party sampling agency to ensure supply of good quality coal to customers;

(b) if so, the details thereof;

(c) whether the coal sampling provisions, at present, provides for a joint sampling mechanism at the loading end which has been claimed to be inefficient by power producers including NTPC Ltd.; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL): (a) and (b) With the introduction of GCV there has been general demand from the Public Sector Undertakings/Power Generating Companies that the system of Third party sampling should be introduced. There is a proposal to engage an independent Third Party Sampling Agency for sampling & analysis at loading points by the supplying coal companies.

(c) and (d) There is a provision in Fuel Supply Agreement (FSA) between the coal supplying company and power houses for joint sampling at the loading ends. As per Fuel Supply Agreement, supply of coal to Power Stations is made under joint sampling and analysis at loading ends and payment of coal by the Power Stations is made as per analyzed grade. Besides, provisions are also stipulated in the FSA for compensation of stones (+250mm size), jointly measured at the power house end in every month. These provisions are part of FSA which was duly agreed/accepted and signed by the coal companies and the consumers including NTPC.

Demand and supply of coal

†2172. SHRI RAVI SHANKAR PRASAD: Will the Minister of COAL be pleased to state:

(a) whether it is a fact that Coal India Limited, the coal producer is claiming that it can fulfil the coal demand of the country by further increasing coal production by 337 million tonnes *i.e.* 73 percent during the next five years;

(b) if so, the details in this regard;

(c) whether the organisation has also mentioned the hurdles arising in fulfilling this claim; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL): (a) and (b) As per the Twelfth Plan document, the total

†Original notice of the question was received in Hindi.